<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 143 OF 2016 & IA NO. 310 OF 2016

Dated: 13th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Punjab State Power Corporation Ltd. Vs. M/s Mokia Green Energy Pvt. Ltd. & Ors.				Appellant(s)
				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Ms. Neha Garg		
Counsel for the Respondent(s)	:	Mr. Aditya Grover for R-2		
		Mr. Sakesh Kumar for R-3		
		Mr. R. K. Gupta (Rep.) for D	EDA	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>22.11.2017.</u>

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd